## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NOS. 644 & 645 OF 2017 IN DFR NO. 2207 OF 2017

Dated: 27<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:			
Bharat Aluminium Company Limited Vs.			 Appellant(s)
Chhattisgarh State Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Matrugupta Mishra Mr. Batman Kumar	
Counsel for the Respondent(s)	:	Mr. C. K. Rai Mr. Umesh Prasad Mr. Mohit Rai for R.1	

## <u>ORDER</u>

At the request of learned counsel, the matter is adjourned to <u>09.10.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd